

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

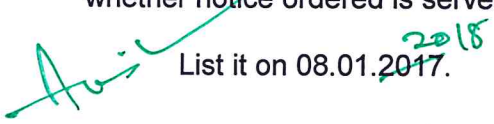
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 104/BB/ 2017	-	For hearing	Rule-4 of IB	Daimler Financial Services Pvt. Ltd., Vs Kumuda Sugar & Agro Products Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is absent. No representation for petitioner. Counsel for respondent is also absent. No representation for corporate debtor/respondent. No information whether notice ordered is served on the corporate debtor or not.

 List it on 08.01.2018.

  
MEMBER (T)

  
MEMBER (J)